

3
O/A 198/95

(C)

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
.. 3	24.4.95	<p>to be appointed to the post of E.D.B.P.M.</p> <p>There being breach of peace in the village for one reason or the other or someone being involved in a case of assault should not be a ground to postpone or refuse issuing of appointment order to the petitioner. In our view there is absolutely no reason to withhold the appointment order and it is directed that the petitioner shall be appointed forthwith or at any rate within one week from the date of receipt of a copy of this order to the post to which he was selected.</p> <p>With these observations and directions the application is disposed of. No order as to costs.</p> <p style="text-align: right;"><i>[Signature]</i></p> <p>VICE-CHAIRMAN</p> <p><i>[Signature]</i></p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>Received the order O/A 198/95 P/ APPROV Sar, 25.4.95 AC, 25.4.95</p> <p style="text-align: right;"> </p>
4	28.7.95	<p>Call 3.8.1995 along with O.A. 179/95.</p> <p><i>[Signature]</i></p> <p>MEMBER (ADMINISTRATIVE)</p>	<p><u>M.A. NO. 528/95</u></p> <p>Filed on behalf of Respt. pending for grant of time to implement order of dt. 24.4.95.</p>
5	3.8.95	<p>Two weeks' time granted to file counter. Status quo as will continue.</p> <p><i>[Signature]</i></p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>for orders pl.</p>
6	21.8.95	<p>Call on 23.8.1995 for hearing.</p> <p><i>[Signature]</i></p> <p>MEMBER (ADMINISTRATIVE)</p>	<p><u>28/7/95</u></p> <p>Bench.</p>
7	23.8.95	<p>Call on 24.8.95 for hearing at request.</p> <p><i>[Signature]</i></p> <p>MEMBER (ADMINISTRATIVE)</p>	<p>AD) to 3.8.95.</p> <p>O.A. 179/95 also placed below.</p> <p>for grant of time in M.A. NO. 528/95.</p> <p>for orders pl.</p>

21.8.95

Bench

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
			<p>Order no 5 dt. 3.8.95 may be seen. Counter not filed. Dispose of case. For order 81.</p> <p><u>DAS</u> 16/8/95 Bench</p> <p>Adj to 23.8.95. Order no 5 dt. 3.8.95 may kindly be seen. Dispose of case.</p> <p><u>DAS</u> 22/8/95 Bench</p>

5
(A)

Serial No. of Order	Date of Order	Order with Signature
8	24.8.95	Adjourned to 25.8.1995 at request after 2.30 PM. S/imb MEMBER (ADMINISTRATIVE)
9	25.8.95	Heard. Orders reserved. S/imb MEMBER (ADMINISTRATIVE)